

## **NATIONAL HIGHWAYS (TEMPORARY BRIDGES) RULES, 1964**

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## **NATIONAL HIGHWAYS (TEMPORARY BRIDGES) RULES, 1964**

In exercise of the powers conferred by section 9 of the National Highways Act, 1956 (48 of 1956), the Central Government hereby makes the following rules, namely:-

### **1. Short title :-**

These rules may be called the National Highways (Temporary Bridges) Rules, 1964.

### **2. Rates of fees :-**

The rates at which fees for services rendered in relation to the use of temporary bridges on any national highway may be levied, shall be as specified in the Schedule to these rules.

### **3. Procedure for collection of fees :-**

The Central Government may-

- (i) collect the fees payable for services rendered in relation to the use of temporary bridges departmentally; or
- (ii) lease out, by public auction or by negotiation, for a period not exceeding one year at a time and subject to such conditions as may be specified in the lease deed, the right to collect such fees:

Provided that where such right is leased out by negotiation, the reasons for the same shall be recorded in writing.

### **SCHEDULE 1**

#### SCHEDULE

| Fees for services rendered in relation to the use of temporary bridges on National Highways | Sl. No. | Nature of service     | Rate of fees (in Rs.) |
|---|---------|-----------------------|-----------------------|
| Palkee with 8 bearers and travellers . . .  | 0.37    | 2. Palkee empty . . . | 0.19                  |
| 3. Palkee with 6 bearers and travellers . . .   | 0.25    | 4. Palkee empty . . . | 0.12                  |
| 5. Dolly  |         |                       |                       |

with 4 bearers and travellers . . . 0.19 6. Dolly empty . . . 0.06 7. Dolly with 2 bearers and travellers . . . 0.09 8. Dolly empty . . . 0.06 9. Ekka, Rath, Manjhauri with single bullock or party . . . 0.19 10. Ekka, Rathless bullock pair . . . 0.25 11. Drawn by horse or one or two bullocks with travellers and sayees . . . 0.50 12. Drawn with sayees only . . . 6.37 13. Four wheeled carriage on spring drawn by one horse or pair of bullock with travellers and servants . . . 1.00 14. Four wheeled carriage with servants only . . . 0.75 15. Four wheeled carriage drawn by two horses with travellers and servants . . . 1.50 16. Four wheeled carriage with servants only \ . . . 1.00 17. Four wheeled carriage without spring drawn by two bullocks laden and with travellers \ \ \ \ \ . . . 0.50 18. Four wheeled carriage empty \ \ \ . . . 0.25 19. Four wheeled carriage drawn by more than two bullocks laden or with travellers \ . . . 1.00 20. Four wheeled carriage empty \ \ \ . . . 0.50 21. Hackney with pair of bullocks laden \ \ . . . 0.22 22. Hackney with three or more bullocks laden . . . 0.37 23. Hackney empty \ \ \ \ \ . . . 0.09 24. Hackney empty with three or more bullocks . . . 0.19 25. Bullocks or buffaloes in drive per score if less than one score \ \ \ \ \ . . . 0.25 26. Bullocks and buffaloes if less than one score \ \ \ \ \ . . . 0.08 27. Bullocks or buffaloes if laden \ \ \ . . . 0.03 28. Sheep goats in drive per score \ \ \ . . . 0.12 29. Sheep if less than one score . . . 0.02 30. Dog . . . 0.06 31. Horse with rider or sayees or both . . . 0.19 32. Pony with rider or sayees or both \ \ . . . 0.06 33. Ass or mule laden with driver . . . 0.09 34. Ass or mule unladen with driver \ \ . . . 0.06 35. Camels laden in strings per 1/4 score . . . 2.25 36. Camels laden in less than ten each . . . 0.31 each 37. Camels laden/unladen in string per half score. . . 1.50 38. Camels if less than ten \ \ \ \ . . . 0.19 39. Elephant with gear or howdah . . . 0.75 40. Motor car (in addition to Rs. 10.00 additional 25 P. for every occupant) \ \ \ \ \ . . . 10.00 41. Loaded truck or passenger bus \ \ \ . . . 50.00 \ 42. Unloaded truck or passenger bus (in addition to Rs. 12.50 P additional 25 P for every occupant) \ \ \ \ \ . . . 12.50 43. Rickshaw loaded \ \ \ \ \ . . . 0.25 44. Rickshaw unloaded \ \ \ \ \ . . . 0.12 \ 45. Motor cycle with side car . . . 0.50 46. Motor without side car . . . 0.25

Services exempted from fees

1. Mails, mail-carts, dak-runners, and Government telegraphs messengers on duty.
2. Police and other public officers and process serving peons when travelling on duty with their bona fide baggage, horse, palkies or other conveyances.
3. Executive officers of the District Road Department when travelling on duty.
4. Members of the District and Local Board travelling on duty connected with their office as such members.
5. Coolies engaged in repairing roads, with their tools and instruments.
6. Persons carrying dead bodies or property sent in by the police.
7. Military officers, when travelling on duty, troops in uniform and their families, attendant, animals and vehicles accompanying them.
8. Vehicles moving under the orders of military authority.
9. Government servants travelling on duty, their attendants, animals and vehicles accompanying them.
10. Persons and animals employed in and vehicles transmitted on the public service.
11. Vehicles employed in connection with the transport of materials or goods owned or purchased by Government while proceeding with, or travelling empty for taking, such a load.
12. Village kotwals travelling on duty and accused persons in custody.
13. Persons, animals and vehicles conveying materials for use on works in charge of the P.W.D.
14. Pedestrians.